

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

10
CA(IB)No.403/KB/2017
CA(IB)No.404/KB/2017
CP(IB)No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		RBL Bank Ltd -Vs- MBL Infrastructure Ltd	
Under Section		14(60) (5)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	NITU PODDAR, Per	MBL Infrastructure Ld	Nitu Poddar 19.9.2017

ORDER

Ld. PCS appeared on behalf of the petitioner.

Ld. PCS appearing on behalf of the petitioner submitted that she does not want to press CA (IB) No.403/KB/2017. In view of the submissions made by the applicant, application is dismissed as not pressed.

As regards CA (IB) No.404/KB/2017, Ld. PCS prayed for an adjournment as her senior is not present today. Prayer is allowed.

Listed on 4th October, 2017.



8d
(Jinan K.R.)
Member (J)



8d
(Vijai Pratap Singh)
Member (J)